

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) No, Sir.

(b) Does not arise.

Cooperative Housing Societies in Railways

6737. SHRI S. M. BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) how many Co-operative Housing Societies are running in various Railways at present ; and

(b) what is the general policy for making over surplus land to these Societies at concessional rates ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) 39.

(b) Surplus Railway land cannot be relinquished to any party including Co-operative Housing Societies of Railway employees except on payment of market value as on the date of its transfer.

Surplus land for North Eastern Railway Staff Co-operative Housing Society, Kanpur

6738. SHRI S. M. BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) the reasons for the delay in transferring the surplus land at Gwaltoli (Kanpur) to North Eastern Railway Staff Co-operative Housing Society, Kanpur ; and

(b) whether the Railway authorities have accepted in principle the genuineness of this demand ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). It has already been agreed to relinquish a portion of surplus Railway land of ex-Gwaltoli Siding at Kanpur to the N.E. Railway Staff Co-operative Housing Society, Kanpur on payment of present market value and after settling the terms with the Society. The land will be handed over after the purchase value of the terms are

finalised and also the amount of valuation paid to the Railway.

उत्तर रेलवे पर जोधपुर और मारवाड़ा जंक्शन के बीच रेलगाड़ी चलाना

6739. श्री मूलचन्द डाया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या सरकार का विचार उत्तर रेलवे में जोधपुर से मारवाड़ा जंक्शन तक एक नई रेल गाड़ी चलाने का है ; और

(ख) यदि हाँ, तो नई रेल गाड़ी कब तक चलाई जायेगी ?

रेल मंत्री (श्री हनुमंतैया) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

New Industries in Mysore

6740. SHRI K. MALLANNA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government of Mysore have formulated any programme to set up new industries in that State ;

(b) if so, the names of places where new industries are likely to be set up in that State during the year 1971-72 ;

(c) the names of such industries ; and

(d) the number of persons likely to be employed in each industry ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) to (d). The proposals for the Annual State Plan for 1971-72 submitted by the Government of Mysore did not envisage plans to set up new industries in the State public sector. A total provision of Rs. 176 lakhs was however recommended during 71-72 for participation in Mysore State Investment and Industrial Development Corporation and for development of industrial areas. Projects under consideration for assistance by the Mysore

State Investment and Industrial Development Corporation are ferro-silicon, refractories, caustic soda, salt, iron-ore, tractors, television receivers, midget electrodes, razor blades, food industries, gear-hubs, low cost car and scooters. No. estimates of the employment potential in these industries have been made.

Indo-Danish Agreement to set up a Tool Room in Bangalore

6741. SHRI K. MALLANNA :
SHRI S. M. KRISHNA :
SHRI ESWARA REDDY :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether any agreement has been signed between India and Denmark for setting up a Tool Room in Bangalore for the manufacture of tools, dyes and moulds for small scale industries ;

(b) if so, what are the terms of the agreement ; and

(c) what will be the production capacity of the Tool Room ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) to (c). An agreement was signed in New Delhi on the 8th July, 1971 between India and Denmark for establishing a Technical Training Centre for Tool Makers and a Service Centre at the Industrial Estate, Bangalore. The Government of Denmark will provide equipment for the two Centres and the services of five Danish experts ; they will also offer facilities for training 10 Indian technicians in Denmark. The Government of India will provide suitable land and buildings and working expenses of the Project including salary of Indian staff. The agreement will be in force for a period of five years.

The plan of operation for the Tool Room envisages that about 40 tool makers will be employed in the manufacture of small and medium sized tools and moulds.

Microwave Communication Connecting Teleprinters to Computers

6742. SHRI K. MALLANNA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal for microwave communication connecting Teleprinters to Computers to be undertaken by his Ministry ; and

(b) if so, when the proposal is going to be implemented ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) There is a proposal to transfer certain data feeding teleprinter circuits to microwave links.

(b) The Proposal, if approved, would be implemented by 1973-74.

Application for Licence for starting of Pulp and Paper Project by Century Spinning and Manufacturing Company

6743. SHRI C. K. CHANDRAPAN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the application submitted by the Century Spinning and Manufacturing Company for a licence to start a pulp and paper project was referred to the Monopolies Commission for its opinion ;

(b) if so, the opinion tendered by the Commission ; and

(c) whether Government have taken any final decision in the matter ?

THE DEPUTY-MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) An application under section 21 of Monopolies and Restrictive Trade Practices Act, 1969, from Century Spinning and Mfg. Co. Ltd., for substantial expansion by establishment of a new unit for manufacture of paper and chemical pulp in U.P. was referred to the M.R.T.P. Commission for further enquiry and report.

(b) The M.R.T.P. Commission has since submitted its report with a dissenting note.

(c) Government has yet to take a final decision in the matter.